

**2<sup>nd</sup> Revised Claim List of  
B. D. Motors Limited, in CIRP (CD)**

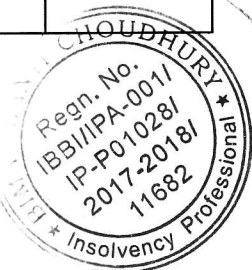
(CIN: U34103WB2009PLC133634)

41A, AJC Bose Road, 1<sup>st</sup> Floor, Room No. 115, Kolkata-700017

**Details of Claims after revision of Claim List on 3<sup>rd</sup> March 2021  
(Revised the Claim list as per direction dated 17<sup>th</sup> February 2021 of the  
Hon'ble NCLT, Kolkata)**

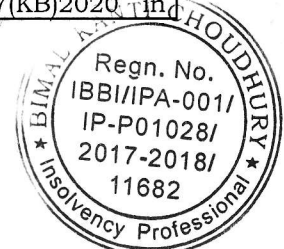
Sl. No.	Name of the Creditors & Address	Amount Claimed by the Creditors	Amount Admitted Provisionally	Voting Percentage	Remarks
		(Rs.)	(Rs.)		
<b>A. Financial Creditors</b>					
1.	State Bank of India Assets Management Branch II, 1 <sup>st</sup> Floor, Jeevan Deep Building, 1, Middleton Street, Kolkata-700071	46,96,00,000	46,96,00,000	96.94%	Secured By mortgage of fixed assets of CD
2.	Monotrone Leasing Private Limited "Oriental House" 6C, Elgin Road Kolkata-700020	33,62,500	31,87,500	0.66%	Unsecured
3.	Patangi Trade & Holdings Pvt.Ltd. , New Town Square, Suite No. 6C2, Spencer Building, Chinar Park, Rajarhat, Kolkata - 7000136	59,12,279	59,12,279	1.22%	Unsecured
4.	Arham Mangal Limited	58,77,500	57,08,750	1.18%	UNSECURED

*[Handwritten Signature]*



	40B Vivekananda Road, Kolkata 700007				
	<b>Total</b>	<b>48,47,52,279</b>	<b>48,44,08,529</b>	<b>100.00</b>	
<b>B.</b>	<b>Operational Creditors</b>				
1.	Employees' State Insurance Corporation, 5/1 Grant Lane, Kolkata- 700012  Email: <a href="mailto:rd-westbengal@e-sic.nic.in">rd-westbengal@e-sic.nic.in</a>  *Refer Note 3 below	<b>4,02,169</b>	<b>4,02,169</b>		Unsecured
Note 1.	Detailed Books of account of the CD are not available; hence the claims could not be verified from the books. Claims submitted by the Claimants have been admitted provisionally subject to verification.				
2.	As per the Public Announcement the last date of submission of claim was 30 <sup>th</sup> March, 2020. However, due to Covid-19 induced nationwide lockdown from 25 <sup>th</sup> March 2020 to 31 <sup>st</sup> May 2020 the last date of submission of claim has been considered to have been extended to 6 <sup>th</sup> June 2020 by excluding the intervening lockdown period.				
3.	Claim from Employees' State Insurance Corporation has been received on 8 <sup>th</sup> June 2020 only and included under Operational Creditor. The claim has been admitted provisionally subject to verification.				
4.	Claim of Patangi Trade & Holdings Pvt. Ltd. was received on 19 <sup>th</sup> /21 <sup>st</sup> June 2020 i.e. after the formation of CoC. Pursuant to Clause 12(3) of IBBI( Insolvency Resolution Process for Corporate Persons) Regulations, 2016 they have been included in the CoC from the date of admission of claim on 21 <sup>st</sup> June, 2020.				
5.	Hon'ble NCLT, Kolkata, vide their order dated 17.02.2021 in C.P.(IB)/401(KB)/2020 granted permission to Arham Mangal Limited to file its claim with the RP allowing condonation of delay. Detailed books of accounts have not been handed over to the RP till 03.03.2021 by the suspended directors of the CD even after the final order dated 25.02.2021 by the Hon'ble NCLT, Kolkata (In IA/977(KB)2020, ind				

*[Handwritten Signature]*



C.P.(IB)/188(KB)2019) directing them to hand over the books without any further delay. The RP waited till 3.3.2021 for the detailed books of accounts from the CD; since the same have not been received the claim has been admitted provisionally.

3<sup>rd</sup> March 2021



**Bimal Kanti Choudhury**  
(Regn. No. IBBI/IPA-001/IP-P01028/2017-2018/11682)  
**Resolution Professional**  
**B.D.Motors Limited, in CIRP**

